

**CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. R.R. BHOSALE
COURT 55 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 30-06-2020**

Sr.No.	Case Type	Case No.	Title	Name of Adv.
ORDER				
1	CRI APPEAL	767/2016	Chandrasah Vishwanath – Appl. V/s. Sanjay Jaganath Patil. Resp.	
2	CRI REV APP	1366/2019	Mahesndra Karsandas Asher – Appl. V/s. Jaisingh Morparia – Resp.	
3	CRI MA	3190/2019	Mahendra Karsandas Asher – Appl. V/s. Jaisingh Morparia – Resp.	
4	CRI APPEAL	678/2014	Jayendra Chandulala Thakkar @ jayendara Thakkar – V/s. The Customs AIU The State of Maharashtra --- Resp.	Niranjan Mundargi
5	CRI APPEAL	853/2016	C.R. Bawiskar V/s.. Jayendra Chandulal Thakkar and State of Maharashtra	R.K. Pathak
6	CRI REV APP	363/2018	Abudl Karim Shaikh – Peitioner V/s.. The State of Maharashtra and Hajari Lalji Singh Resp.	Jayesh Wani
7	Session Case	06/2015	The State DCB CID V/s. Ali Ahmed Jibril Shah and Oros.	
8	B.A. in MCOC 06/2016	560/2016	Pramod Keluskar V/s. The State	Sudeep Pasbole

